

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

(MP) IA 46 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2019]

(MP) IA 48 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2019]

(MP) IA 49 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2019]

(MP) IA 50 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2019]

(MP) IA 53 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2019]

(MP) IA 56 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2019]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL,
INDORE BENCH ON 12.06.2020**

Name of the Company:

Mangesh Vithhal Kekre RP For
Bhagwan Motors Pvt Ltd
V/s
Sanket Dilip Mestry & Anr

Section:

Section 19 IBC, 2016

ORDER

When bench proceedings started through Video Conferencing, after some time internet connection got disconnected, the technicality fault happened at level of NIC, which could not be restored, hence, all the matters are adjourned for further consideration on 02.07.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of June, 2020.